

M.P. No. 897/89  
for early hearing.  
fixed on 5/12/89.

886  
23/11/89.

(3)  
Date: - 5.12.89

None present for the  
applicant. Mr. S. R. Ane for Mr.  
P. M. Pradhani for the respondents.

Keep the case on 6.12.89  
for orders on M.P. 897/89

(M. B. MUJUMDAR)  
M(J)

Dated 6-12-89

Heard Mr. P. K. Thomas for  
the applicant and Mr. Bendre  
for the respondents. Applicant  
has filed M.P. No 897/89  
for early hearing of the case.  
The case is now on sine-die  
list. The applicant is compulsorily  
retired after holding enquiry  
against him. Point decided by the  
full Bench arises in P. K. Sharma's  
in this case also. Hence like  
other similar cases this case  
be fixed for directions on  
20-3-1990.

M.P. No. 897/89 is  
disposed of.

(M. B. Mujumdar)  
Member(J)